rent staple groups, keeping in view the market diffrential and other relevant factors.

News supplied to AIR and T.V. by Samachar Bharati and Hindustan

. DR. BAPU KALDATE: 'DR. SHANTI G. PATEL: SHRI BISWA GOSWAMI:

Will the Minister of INFORMATION AND BROADCASTING be pleased io stette:

- (a) whether it is a fact that the All India Radio nad Doordarshan have been getting news supplied by the Samachar Bharati and the Hindustan Samachar;
- (b) whether Government have been paying adequately to both these two Hindi News Agencies;
- (c) whether it is also a fact that
 A.I.R. and TV to the
 Samachar Bharati and the Hindustan
 Samachar are in arrears;
 - (d) if so, the details thereof; and

steps have been taken by Government to clear the arrears of these two Hindi news agencies?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) No, Sir. Both the news agencies have been paid upto the period ending July, 1985 and there are no ar-
 - (d) and (e) Do not arise.

Illegal encroachment of Pavements in Anaj Mandi, Shahdara

2890. SHRI. ERA SAMBASIVAM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that vegetable and fruit vendors have

illegally encroached the entire pavements and parts of the road in Anaj Mandi; Shahdara, causing great inconvenience to the people residing in the vicinity of the said area, if so, what steps Government propose to take to clear the encroachments from the said area; and

(b) whether it is also a fact that the pavements and roads of Mandi are damaged, if so, by when the said area is likely io be developed in conformity with the land use of the area?

THE MINISTER OF PARLIAMEN TARY AFFAI fRI H. K. L. BHAGAT); (a) The MCD has reported that all the fruit arid vegetable vendors in the- area are not unauthorised encroachers. Quite a large number of them are Tehbazari holders paying tehbazari fee to the MCD. Action against unauthorised vendors is, however, taken by the MCD from time to time in the course of operations for removal of encroachments.

(b) Roads in the Mandi are not in a damaged condition and there is no proposal with the MCD for re-development of the area.

Maintenance of records regarding prices of land by D.D.A.

- 2891. SHRI DHULESHWAR MEENA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether Government are aware of the fact that the Delhi Development Authority and the Land and Development Office of his Ministry maintain records of the prices of land of various areas of Delhi as ovtaining in different years;
- (b) whether it is a fact tha; information about such prices of land is notified from time to time by the DDA and L&DO;
- (c) whether it is also a fact that the land priced of various areas in the